

Central Electricity Authority and the central Water Commission are examining this report. The question of implementation of the project in the central sector would be considered after the techno-economic feasibility of the scheme is established.

Restructuring of N. H. P. C.

*687. SHRI HARISH RAWAT : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are considering to wind-up the Central Water Commission in order to restructure and to strengthen the National Hydro-electric Power Corporation ; and

(b) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARAND) : (a) No, Sir.

(b) Does not arise.

Working of Badarpur Power Plant

*688 SHRI RADHAKANTA DIGAL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Badarpur Power Station is not working at its optimum capacity ;

(b) the reason why this thermal power station is not generating electricity at its optimum level ; and

(c) the steps taken by Government to set right the defects and the time by which this plant is expected to produce electricity at its optimum level ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARAND) : (a) to (b) : The generation at Badarpur Thermal Power Station has not been satisfactory due to (i) deficiencies in the equipment, (ii) inadequate coal handling facilities and inferior quality of coal, (iii) hydrogen leakages, and (iv) personnel problems.

In order to improve the performance of Badarpur Thermal Power Station, additional coal handling facilities are being provided. To prevent hydrogen leakage, a new stator has been installed. The plant is being renovated and modernised at a cost of Rs. 28.71 crores. With the implementation of these measures which will take 2-3 years the performance of the plant is expected to improve considerably.

Conversion of Neyveli Thermal Plant into a Super Thermal plant

4899. SHRI B. V. DESAI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the State Government of Karnataka has favoured conversion of the Neyveli Thermal Plant into a Super Thermal Plant so that both Karnataka and Tamil Nadu share power instead of establishing a nuclear Plant in Karnataka ;

(b) if so, whether the report has been submitted to Union Government in this regard ;

(c) whether the report for conversion of the Neyveli Thermal Plant into a Super Thermal Plant has been received and examined by the Centre ; and

(d) if so, the reaction of Union Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (b) : No report has been received from the State Government of Karnataka suggesting conversion of the Neyveli thermal station into a super thermal station. The second mine cut Neyveli thermal station has been envisaged as a regional power station for the benefit of all the states in the Southern region.

Installation of Cornish Boiler

4900. SHRI M. MAHALINGAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the Cornish Boiler kept idle for almost 2 decades has been installed at last successfully and started functioning and if so, when;